

ID No. 5219/17  
FIR No. 848/16  
PS: Nihal Vihar  
State Vs. Shanti  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX  
MEETING URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 76043/16  
FIR No. 132/13  
PS: Nihal Vihar  
State Vs. Sunil Kumar Etc.  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. M.S. Kaushik, Ld. Counsel for the complainant.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 08.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 5100/17  
Surender Kumar Vs. Sudhanshu  
PS: Nihal Vihar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present:                   None for the complainant.

                                  None for the accused person(s).

Issue court notice to the complainant for the NDOH.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 13.10.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 4418/18  
Surender Pal Vs. Vinod Kumar  
PS: Nihal Vihar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

Issue court notice to the complainant for the NDOH.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 13.10.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 6711/18  
FIR No.778/17  
PS: Nihal Vihar  
State Vs.Vijay  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused, his surety as well as his  
counsel for the NDOH.

Put up for consideration of charge on 13.10.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 7908/19  
FIR No. 00091/17  
PS: Maya Puri  
State Vs. Jaipal @ Jitu  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

Process not received back. Even, SHO concerned is not present despite service of court notice.

Issue fresh court notice to the SHO concerned to furnish explanation as to why proceedings u/s 174 IPC be not initiated against him, through DCP concerned for the NDOH.

Previous order be complied afresh for the NDOH.

Put up for further proceedings on 11.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 7890/19  
FIR No.0464/18  
PS: Nihal Vihar  
State Vs. Deepak Kumar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the IO for the NDOH.

Put up for further proceedings on 24.11.2020.

  
**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 809/20  
FIR No. 526/19  
PS: Nihal Vihar  
State Vs. Mahender Prasad  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**



ID No. 396/20  
FIR No. 112/19  
PS: Nihal Vihar  
State Vs. Suraj Shukla  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1661/20  
FIR No. 00089/18  
PS: Maya Puri  
State Vs. Manoj @ Kamando  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

Process not received back.

Issue court notice to SHO concerned to furnish explanation  
in this regard.

Previous order be complied afresh for the NDOH.

Put up for further proceedings on 11.09.2020

  
(Pankaj Arora)  
MM-03(West)/THC/Delhi  
01.09.2020

ID No. 1831/20  
FIR No.41327/18  
PS: Nihal Vihar  
State Vs.Amir  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up for further proceedings on 16.09.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1994/20  
FIR No.40003/19  
PS: Nihal Vihar  
State Vs. Jai Singh Rawat @ Jeery  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**


**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Accused present through VC.

Issue court notice to the complainant to explore the  
possibility of compromise on the NDOH.

Put up for further proceedings on 11.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1910/20  
FIR No. 020241/15  
PS: Maya Puri  
State Vs. Vijay Gulati  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Process not received back.

Issue court notice to SHO concerned to furnish explanation in this regard.

Previous order be complied afresh for the NDOH.

Put up for further proceedings on 11.09.2020



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1976/20  
FIR No. 0532/19  
PS: Nihal Vihar  
State Vs. Mukesh  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**


Present: Ld. APP for the State.

Complainant Sh. Bijender in person through VC.

Accused with Sh. Manoj Kumar, Ld. Counsel (physically present in the court today).

It is submitted that the matter could not be settled between the parties.

Put up for consideration on charge on 24.11.2020.

  
(Pankaj Arora)  
MM-03(West)/THC/Delhi  
01.09.2020

ID No. 2500/20  
FIR No. 816/19  
PS: Nihal Vihar  
State Vs.Narender Sharma @ Akhtar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

Copy of Chargesheet not sent to the accused by the  
Ahlmad.

Ahlmad is warned to be careful in future.

Previous order be complied afresh for the NDOH.

Put up for further proceedings on 17.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 2501/20  
FIR No.46/20  
PS: Nihal Vihar  
State Vs.Shambhu @ Shivam  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Copy of Chargesheet not sent to the accused by the Ahlmad.

Ahlmad is warned to be careful in future.

Previous order be complied afresh for the NDOH.

Put up for further proceedings on 17.09.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**



ID No. 3426/17  
FIR No. 168/16  
PS: Nihal Vihar  
State Vs. Gurvant Singh @ Kale  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused, his surety as well as counsel for the NDOH.

Put up for appearance of accused and for further proceedings on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 5252/17  
FIR No. 206/10  
PS: Nihal Vihar  
State Vs. Ashok Kumar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**


Present: Ld. APP for the State.

Sh. Nitya Sharma, Ld. Counsel for all the accused persons.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Issue court notice to the DCP concerned to file supervision report on the NDOH.

Put up for further proceedings on 26.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1587/19

FIR No.11/19

PS: Maya Puri

State Vs.Mainuddin @ Guddu

01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as his surety for the NDOH.

Put up for appearance of accused and for further proceedings on 24.11.2020.



**(PankajArora)**

**MM-03(West)/THC/Delhi**

**01.09.2020**

ID No.4954/19  
FIR No.673/18  
PS: Nihal Vihar  
State Vs.Gurmukh Singh  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as his surety for  
the NDOH.

Put up for consideration of charge on 13.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 5625/19  
FIR No.0712/18  
PS: Nihal Vihar  
State Vs.Gajender Singh  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as his surety for  
the NDOH.

Put up for consideration of charge on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 7314/19  
FIR No.01/19  
PS: Nihal Vihar  
State Vs.Vijay  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

Issue court notice to the accused as well as his surety for  
the NDOH.

Put up for appearance of accused and for further  
proceedings on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 1752/20  
FIR No.14/20  
PS: Maya Puri  
State Vs.Sandeep Etc.  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per the report of Jail Suptd., accused Sandeep is on interim bail in the present case. However, accused has been re-admitted in case FIR no. 669/20, PS Nihal Vihar.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

Put up for appearance of accused and for further proceedings on 13.10.2020.



**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 72907/16  
FIR No.4/10  
PS: Maya Puri  
State Vs.Bhupinder Singh  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

Sh. Ravi Chawla, Ld. Counsel for the accused Deep Mala  
Talwar.


Sh. Ashok Kumar, Ld. Counsel for the accused B.S. Dhillon.  
None for the remaining accused persons.

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 29.10.2020.

  
**(PankajArora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**



ID No. 72773/16  
FIR No. 128/09  
PS: Maya Puri  
State Vs. Surender Kumar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 03.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 69286/16  
FIR No.404/14  
PS: Nihal Vihar  
State Vs.Basant Lal  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No.  
FIR No. 407/13  
PS: Nihal Vihar  
State Vs.  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 69096/16  
FIR No. 323/15  
PS: Maya Puri  
State Vs.Savera Kumar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 5664/17  
FIR No.96/17  
PS: Nihal Vihar  
State Vs.Birender  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 337/18  
FIR No.46/17  
PS: Maya Puri  
State Vs. Shashank Sharma  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 2412/18  
FIR No.727/17  
PS: Nihal Vihar  
State Vs.Himansu  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 6647/18  
FIR No. 253/17  
PS: Maya Puri  
State Vs. Suraj  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**



ID No. 7514/18  
FIR No. 000253/18  
PS: Nihal Vihar  
State Vs. Des Raj @ Deshu  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING  
URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of  
letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High  
Court of Delhi, evidence cannot be recorded in the present  
case.

Previous order, passed before commencement of COVID-  
19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 24.11.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

ID No. 983/19  
Jyoti Vs. Sagina  
PS: Maya Puri  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present Previous order, passed before commencement of COVID-case.

19 lockdown, be complied with afresh for NDOH.

Put up for CE on 24.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**

CC No.6800/19  
Anil Kumar Vs. Vinod Kumar  
PS: Nihal Vihar  
01.09.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**


**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.

Issue court notice to the complainant as well as his counsel for the NDOH.

Put up for appearance and for further proceedings on 01.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**01.09.2020**